

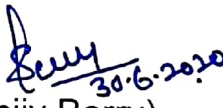
No.28/RG/Spl/Misc.dated 30.06.2020

Re: Situation arising due to outbreak of
the Novel coronavirus (Covid-19)

ORDER

Hon'ble the Administrative Committee has been pleased to resolve that Order No.24./RG/Spl./Misc. dated 10.06.2020 regarding the working of the District and Sub Divisional Courts in the States of Punjab, Haryana and Union Territory, Chandigarh shall continue till further orders.

By Order of Hon'ble the Chief Justice


(Sanjiv Berry)
Registrar General
30.06.2020